

OFFICE ORDER NO. 20 OF 2021

Sub.: Declaration of Holidays on Thursday and Friday, the 15th and 16th April, 2021 and in lieu thereof declare the days 12th June, 2021, 14th August, 2021 (2nd Saturdays) and 23rd October, 2021 (4th Saturday) as Court Working Days to this Court.

- Ref.:
1. Hon'ble High Court Circular, dated 5th April, 2021 received vide Letter No.Insp-I/30/2021, dated 5th April, 2021.
 2. This Office Order No.19 of 2021, dated 6th April, 2021.
 3. Hon'ble High Court E-mail Letter No.Insp -I/32/2021, dated 12th April, 2021.

All concerned are hereby informed that the Hon'ble High Court, vide its Letter, dated 12th April, 2021 has informed this Office that the Hon'ble Administrative Judges' Committee has been pleased to suspend the functioning of all the subordinate Courts in the States of Maharashtra and Goa and Union Territory of DNH & DD up to 18th April, 2021, by way of declaring holidays on 15th and 16th of April, 2021.

It is further allowed to fix any suitable days to compensate the holidays i.e. 15th April, 2021, 16th April, 2020 and 17th April, 2021 (3rd Saturday). On 17th April, 2021 (3rd Saturday), which has already been declared holiday, vide this Office Order, dated 6th April, 2021 in pursuance to the directions of the Hon'ble High Court, vide its Letter, dated 5th April, 2021.

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Therefore, the undersigned is pleased to declare holidays on Thursday and Friday, the 15th April, 2021 and 16th April, 2021 and in lieu thereof to declare the days 12th June, 2021, 14th August, 2021 (2nd Saturdays) and 23rd October, 2021 (4th Saturday) as Court Working Days to this Court.

In view of above, the Judicial Officers of this Court are hereby requested to keep sufficient number of matters on the Daily Board of their respective Courts on 12th June, 2021, 14th August, 2021 (2nd Saturdays) and 23rd October, 2021 (4th Saturday) for hearing and disposal according to law.

They are further requested that if the matters, which have already been kept on the Daily Boards on Thursday, Friday and Saturday, the 15th April, 2021, 16th April, 2021 and 17th April, 2021 be kept on next working day i.e. on Monday, the 19th April, 2021 separately for the convenience of the parties and their Advocates for hearing and disposal according to law along with Regular Daily Board of that day.

The staff members, who have assigned the duties on Thursday, the 15th April, 2021 and Friday, the 16th April, 2021 shall not attend the Office, in view of declaration of holidays. Rest of the Arrangement of staff members made, vide Office Order No.19 of 2021, dated 6th April, 2021 shall remain unchanged.

All concerned are hereby requested to note the same and act accordingly.

COURT OF SMALL CAUSES }
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MUMBAI : 12TH APRIL, 2021 }


(S. C. More)
Chief Judge